

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO: 3567
TO BE ANSWERED ON: 20.12.2021

Poaching Incidents

3567. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of tigers killed by poachers in Bandhavgarh Forest area of Madhya Pradesh during the last three years;
- (b) whether an Inter-State racket of poaching of wild animals in Bandhavgarh forest was busted by the State Government of Madhya Pradesh recently and if so, the details thereof;
- (c) whether the said poaching racket was operating from other States and involved residents of the Wildlife Sanctuary, for poaching of tigers in Madhya Pradesh and if so, the details thereof;
- (d) whether the Government is aware that such rackets are also involved in poaching of wild animals in other States, if so, the reaction of the Government thereto; and
- (e) whether the Government is considering to conduct any high level inquiry in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) As reported by the State of Madhya Pradesh, two tigers have been poached in last three years in Bandhavgarh Tiger Reserve.
- (b) No Sir.
- (c) Question does not arise.
- (d) The State and Central enforcement agencies in coordination with Wildlife Crime Control Bureau, Ministry of Environment, Forest and Climate Change conduct joint operations based on intelligence inputs to curb poaching incidents.
- (e) Question does not arise.
